

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 192 OF 2019

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Punjab State Power Corporation Limited, Appellant(s)

Versus

GVK Power (Goindwal Sahib) Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Anand K. Ganesan
Swapna Seshadri For App1

Counsel for the Respondent(s) : Amit Kapu For Res1
Sakesh Kuma For Res2

ORDER

Compliance in terms of previous orders by the Respondent in Appeal No.192 of 2019 to place on record the information with regard to surface transportation charges.

List the matter on **25.11.2019.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR